

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt Ltd	...	Applicant/Petitioner
Vs		
Ninex Developers Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 21.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

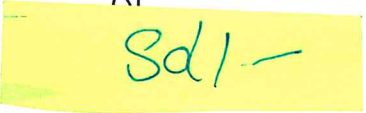
For the Applicant	:	
For the Respondent	:	Mr. Niranjana S. Rao, Adv. for R44 to R46 in IA 363/2020 Mr. Pratap Venugopal, Adv. for R 2,3 and 4.
For the RP	:	Mr Rakesh Kumar, Ms Preeti Kashyap Advs.

ORDER

IA-5531/2020

Application stands disposed of by listing IA-3002/2020 & IA-3437/2020 for hearing 05.01.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

21.12.2020
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